

SALE OF STAMPS BEARING THE
INSCRIPTION "NAGALAND"

*215. SHRI YELLA REDDY:

SHRI SURAJ PRASAD: †

SHRI Z. A. AHMAD:

SMT. LALITHA (RAJA-
GOPALAN):

Will the Minister of EXTERNAL
AFFAIRS be pleased to state:

(a) whether the Government of India are aware that a philatelic agency located in Ganga Park, California (U.S.A.) is offering for sale to stamp collectors, a series of stamps of different values bearing the inscription "Nagaland";

(b) whether this particular agency has claimed that it had been appointed sole distributor by a proclaimed independent territory lying between India and Burma;

(c) if so, whether the Government of India have requested the U.S. authorities to prevent the circulation and sale of such spurious stamps;

(d) whether these stamps are also on sale in some other countries; and

(e) if so, the action proposed to be taken by the Government of India in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b) Yes, Madam. In a Press release dated the 24th March, 1969 our Embassy in Washington has brought to the notice of all concerned the spurious nature of these so-called "stamps".

(c) Government of India have brought this matter to the notice of the U.S. Embassy in New Delhi.

(d) and (e) These so called "stamps" have been noticed in the U.K., Federal Republic of Germany and Belgium.

Two or three of our Missions have received communications from persons in the stamp trade doubting the validity of these issues and seeking clarification.

Suitable instructions have been issued to our Missions abroad to explain to all concerned the illegal nature of these so-called "stamps". Such labels cannot be used for postage purposes. The more responsible stamp dealers generally shun the sale of such spurious "stamps" to philatelists.

श्री सुरज प्रसाद : मैं सरकार से यह जानना चाहता हूँ कि इस तरह के स्टैम्प की बिक्री के बारे में सरकार को कब जानकारी हुई ? दूसरी बात मैं यह जानना चाहता हूँ कि जब सरकार ने यू० एस० ए० की गवर्नमेंट को इसके बारे में आबजेक्शन भेजा, तो उसकी क्या प्रतिक्रिया हुई ? तीसरी बात मैं यह जानना चाहता हूँ कि क्या सरकार यह समझती है कि जो स्टैम्प हिन्दुस्तान की टैरिटरी के संबंध में भेजे जा रहे हैं, उससे हिन्दुस्तान की सावरैनिटी के खिलाफ बात उत्पन्न नहीं होती और क्या सरकार इस संबंध में कोई कड़ी कार्यवाही करने के लिए तैयार है ?

श्री सुरेन्द्र पाल सिंह : महोदया, यह बात सब से पहले हमारे इल्म में 1965 में आई जब इस तरह के स्टैम्प बिके। अभी हाल में 1967-68 में बैल्जियम, यू० के० और फेडरल रिपब्लिक आफ जर्मनी में भी इस तरह के स्टैम्प बिकने शुरू हो गये। जैसा मैंने अपने जवाब में कहा कि हमने फौरन ही यू० एस० ए० की सरकार से कहा कि जो कंपनी इस तरह के स्टैम्प बेच रही है वह गलत और गैर कानूनी है। लेकिन जहां तक कार्यवाही करने का सवाल है, जिन मुल्कों में इस तरह के स्टैम्प बिक

† The question was actually asked on the floor of the House by Shri Suraj Prasad.

रहे है, उन लोगों की राय है कि हम इन लोगों के खिलाफ कार्यवाही तब तक नहीं कर सकते हैं जबतक ये स्टैम्प पोस्टेज के रूप में इस्तेमाल नहीं किये जाते । अगर ये स्टैम्प सूवेनियर के तौर पर निकलते हैं तो उन लोगों के खिलाफ कानूनी कार्यवाही नहीं की जा सकती है ।

SHRIMATI LALITHA (RAJAGOPALAN): I would like to know whether the hon. Minister is aware that our Consulate General in the U.S.A. have received one letter from the "Friends of Nagaland" which is a newly-formed society in America, what is the content of that letter, and whether he is aware that these "Friends of Nagaland" are regularly sending materials to Nagaland itself.

SHRI SURENDRA PAL SINGH: Madam, I do not think this question arises out of this. I am not aware of any such letter. If she can let us have more details, we will certainly find out.

SHRI M. VERO: I want to know whether the Government of India is aware of the fact that a new society called the "Friends of Nagaland" is formed in the United States and through this society the Nagaland stamps are being issued. Secondly, is it not a fact that some Naga people working in the USA are also either members of this society or its supporters? If so, what action will the Government of India take against them?

SHRI DINESH SINGH: Madam, if there is a society 'Friends of Nagaland' in the United States, the House will appreciate that there is very little that we can do. But if they do any act which is against our laws in India, then certainly we can proceed with them.

THE DEPUTY CHAIRMAN: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

DEVELOPMENT OF BACKWARD AREAS

*205. **SHRI S. K. VAISHAMPA-YEN:** Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the National Development Council at its meetings held on the 19th and 20th April, 1969 considered the reports of the two working groups of the Planning Commission on the development of backward areas; and

(b) if so, the decision taken thereon?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) The Reports of the two Working Groups set up by the Planning Commission on the identification of backward areas and on fiscal and financial incentives for the starting of industries in backward areas were placed before the National Development Council for consideration at its meeting held on April 19 and 20, 1969.

(b) The Council decided that these reports be referred to the Committee of State Chief Ministers of the National Development Council for consideration.

आयुध कारखाना, मुरादनगर

* 207. **श्री सूरज प्रसाद:** क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) मुरादनगर के आयुध कारखाने में इस समय कितने कर्मचारी काम कर रहे हैं ;

(ख) 1967-68 के वर्ष में इस कारखाने में कुल कितने व्यक्तियों की दुर्घटनाओं में मृत्यु हुई ; और

(ग) इस कारखाने में किस आधार पर मेट्रिक पास व्यक्तियों को प्रशिक्षण के लिये दाखिल किया जाता है ?